

P
ITEM NO.28

COURT NO.2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2014
CC 5049/2014

(From the judgement and order dated 16/07/2013 in WT No.1182/2008, of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

UNION OF INDIA & ORS. Petitioner(s)

VERSUS

M/S SILVER DESIGN BUILD CONST. P. LTD Respondent(s)

With I.A. 1 (c/delay in filing SLP and office report)

Date: 31/03/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. R.P. Bhat, Sr. Adv.
Ms. Purnima Bhat Kak, Adv.
Mr. S. Wasim A. Qadri, Adv.
Mrs Anil Katiyar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice returnable in ten weeks.
Connect with S.L.P. (Civil) No. 1830 of 2014.

|(Rajesh Dham)
|Court Master

|(Renu Diwan)
|Court Master

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